

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
LOK SABHA
STARRED QUESTION NO. *186**

TO BE ANSWERED ON MONDAY, AUGUST 05, 2024

CESS COLLECTED ON CRUDE OIL

***186. DR. THIRUMAAVALAVAN THOLKAPPIYAN:**

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has any data of cess collected on crude oil for various purposes during the last five years, if so, the details thereof;
- (b) whether the amount has been spent for the intended purposes, if so, the details thereof and if not, the reasons therefor; and 3
- (c) the details of the measures taken/being taken by the Government to ensure that the cess collected on crude oil is utilized effectively and transparently for the intended purposes?

ANSWER

**MINISTER OF FINANCE
SHRIMATI NIRMALA SITHARAMAN**

(a), (b) and (c): A statement is placed on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO. 186 RAISED BY DR. THIRUMAAVALAVAN THOLKAPPIYAN FOR 5th AUGUST, 2024 ON CESS COLLECTED ON CRUDE OIL.

(a),(b) & (c): The details of cess collected under Oil Industry (Development) Act, 1974 on crude oil and the major expenditure, excluding secretariat expenditure, made by the government for development of oil industry including contribution to strategic oil reserves, subsidies and interest on oil bonds, during the last five years is given as under:

Year	Cess Amount collected (in Rs. Crore)	Expenditure (in Rs crore)
2019-20	14,062	52768
2020-21	10,894	52146
2021-22	19,353	15886
2022-23	21,497	37715
2023-24 (RE)	18,500	21555
Total	84306	180070
